

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1157
ANSWERED ON 09.02.2023

CFA PROVIDED TO RESIDENTIAL SECTOR

1157. SHRI MADDILA GURUMOORTHY
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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of Central Financial Assistance (CFA) provided to residential sector under the grid connected solar rooftop system in Andhra Pradesh during the last three years and the current year;
- (b) the details of incentives provided to discoms in Andhra Pradesh during the said period;
- (c) whether there are state specific targets under the said initiative;
- (d) if so, the details of achievements made therefrom, State/UT-wise;
- (e) whether any measures are being taken/ proposed to be taken by the Government to facilitate the adoption of rooftop solar energy, especially in rural and backwards areas of the country; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The Ministry of New and Renewable Energy (MNRE) is implementing Rooftop Solar Programme phase II providing Central Financial Assistance (CFA) to residential sector and incentives to the DISCOMs for rooftop Solar (RTS). From the State of Andhra Pradesh, the Andhra Pradesh Eastern Power Distribution Company (APEPDCL) is participating in the Programme and an amount of Rs. 2.14 Cr. has been released as CFA and Rs. 5.64 Cr. has been released as incentives to APEPDCL under the Programme during the last three years (2019-20, 2020-21, 2021-22) and the current year (2022-23, upto 31.01.2023).

(c)&(d) The Rooftop Solar Programme phase II is demand driven. Based on the demand received from various State Implementing Agencies, an aggregate capacity of 3.41 GW stands allocated to these State Implementing Agencies for installation of RTS in residential sector against which 1.65 GW has been reported installed as on 31.12.2022. State/UT-wise details are given at **Annexure**.

(e) & (f) MNRE has taken several steps to promote rooftop solar in the country including in rural and backwards areas. These, inter-alia, include:

- Launch of Rooftop Solar Programme phase II with CFA for residential sector and incentives in slabs for the DISCOMs for achievement of additional RTS capacity in a year over and above the installed RTS capacity of the previous year.
- Launch of National Portal where residential consumers from any part of the country can apply for installation of RTS and subsidy will be directly credited into their bank account under the Programme.
- Applicability of CFA for RTS plants under Virtual Net Metering for a group of residential consumers in rural areas.
- Development of online portals at DISCOM level and aggregation of demand relating to RTS projects.
- Preparation of model MoU, PPA and Capex Agreement for expeditious implementation of RTS projects in Government Sector.

- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or upto the electrical sanctioned load, whichever is lower.
- Online portal developed for expediting project approval, report submission and monitoring progress of implementation of RTS projects.
- Facilitation of concessional loans from multilateral agencies such as the World Bank.
- Renewable energy included under priority sector lending guidelines of RBI.
- Declaration of trajectory of renewable Purchase Obligation (RPO) upto year 2030
- Quality standards for deployment of solar photovoltaic system/ devices notified.
- Innovative business models for RTS prescribed.
- Information and public awareness activities through various mediums.

**Annexure referred to in reply to Part (c) & (d) of Lok Sabha Unstarred Question No. 1157 for
09.02.2023 on “CFA provided to Residential Sector”**

RTS capacity allocated and achievement in Residential Sector under RTS Programme phase II

S. No.	State/UT	Net RTS capacity allocated (MW)	RTS capacity reported installed as on 31.12.2022 (MW)
1.	Andaman & Nicobar	1	0
2.	Andhra Pradesh	8	0.915
3.	Assam	3.75	0.196
4.	Bihar	25	2.041
5.	Chandigarh	35	18.051
6.	Chhattisgarh	19	0.501
7.	Goa	20	0.1
8.	Gujarat	1,937.08	1355.61
9.	Haryana	51.5	26.402
10.	Himachal Pradesh	15	0.78
11.	J&K	220	0.345
12.	Jharkhand	28.38	0.971
13.	Karnataka	33	0.106
14.	Kerala	360.9	94.35
15.	Madhya Pradesh	58.2	22.308
16.	Maharashtra	133.5	12.176
17.	Manipur	2	0.178
18.	Meghalaya	10	0
19.	Mizoram	1.5	0.19
20.	Nagaland	3.8	0
21.	NCT of Delhi	35.5	2.677
22.	Odisha	20	0.003
23.	Puducherry	5	0.006
24.	Punjab	33.4	16.921
25.	Rajasthan	100	36.27
26.	Sikkim	2	0
27.	Tamil Nadu	10	0.75
28.	Telangana	71.42	25.762
29.	Tripura	1	0
30.	Uttarakhand	22	10.763
31.	Uttar Pradesh	121.2	23.703
32.	West Bengal	20	0
Total		3,408.13	1652.074